

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 4**

**IA Nos. 3156,3157,3159,3164 in (IB)-1226(ND)2019**

**IN THE MATTER OF:**

Ashish Bankar	...	Applicant
Vs.		
M/s Nu Tek India Ltd.	...	Respondent

**Order under Section 7 of IBC.**

**Order delivered on 26.07.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	Mr. Sanjay Kumar Singh, Adv.
For the SBI	:	Mr. Siddharth Sangal, Adv.

**ORDER**

**IA No. 3156/ND/2021:**

Application filed by the Liquidator seeking to recover the amount due to the Corporate Debtor from its debtors. Issue notice to non-applicants/respondents.

**IA No. 3157/ND/2021**

Application filed by the Liquidator seeking to recover the amount due to the Corporate Debtor from its debtors. Issue notice to non-applicants/respondents.

**IA No. 3159/ND/2021**

Application filed by the Liquidator seeking to recover the amount due to the Corporate Debtor from its debtors. Issue notice to non-applicants/respondents.

**IA No. 3164/ND/2021**

Application filed by the Liquidator seeking to recover the amount due to the Corporate Debtor from its debtors. Issue notice to non-applicants/respondents.

List on 26.08.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**

